## 4857 Written Answers AGRAHAYANA 25, 1885 (SAKA) Written Answers 4858

प्रवान मंत्री, वैदेशिक-कार्य मंत्री तया म्रणु शक्ति मंत्री (श्री जवाहरलाल नेहरू): (क) ग्रौर (ख). एक व्यौरा सभा पटल पर रख दिया गया है। [पुस्तकालय में रखा गया। बेखिए मंख्या LT २१२८/६३]

# पनवेल (महाराष्ट्र) के निकट ग्रायुध कार-खाना

१७०६.श्री बसवंतः क्या प्रतिरक्षामंत्री यहबतानेकी कृपाकरेंगेकिः

(क) क्या एतवेल (महाराष्ट्र) के निकट एक आयुध कारखाना खोलने का प्रझ्न विचाराधीन है:

(ख) इस के लिये कितनी भूमि ग्रॉजित करनी होगी; ग्रौर

(ग) कारखाने का निर्माण कब भ्रारम्भ किया जायेगा ?

प्रतिरक्षा मंत्रालय में उत्पादन मंत्री (थी रघुरामैया) ः ः (क) जी, हां।

 (ख) ग्रौर (ग). यह ग्रभी योजना-स्तर पर है। इस फैक्टरी को खड़ा करने के लिए कितनी जमीन की ग्रावभ्यकता होगी तथा इसे बनाने का क्या प्रोग्राम होगा, इन बातों को श्रभी तक ग्रन्तिम रूप नहीं दिया गया है।

### All India Radio Staff Artistes

1707. Shri P. C. Borooah: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government have decided to revise the service conditions of the Staff Artistes of All India Radio with a view to granting them such benefits as G.P. Fund etc.; and

(b) if so, the nature of the decision taken?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): (a) The matter is under consideration.

1797 (Ai) LSD.-4.

(b) Does not arise.

#### Third Pay Commission

∫ Shri Sudhansu Das: 1708. { Shri Subodh Hansda: | Shri S. C. Samanta:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Indian National Defence Workers Federation in its recent Annual Conference held at Jubbalpore, demanded the setting up of a Third Pay Commission for the Central Government employees; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) Government have no information on the subject.

(b) Does not arise.

#### Industrial Awards in West Bengal

1709. Shri Dinen Bhattacharya: Will the Minister of Labour and Employment be pleased to state:

(a) the number of cases of nonimplementation of awards and judgments of courts by industrial employers in West Bengal referred to the State Implementation Committee by the Central Ministry of Labour and Employment during January, 1961 to October, 1963;

(b) the number out of those cases so far disposed of by the West Bengal State Implementation Committee; and

(c) the number of cases in which action has been taken by concerned authority against the concerned employers for non-implementation of awards and judgments?

The Deputy Minister in the Ministry of Labour and Employment (Shri R, K. Malviya): (a) Twelve cases were referred to the Implementation Officer, West Bengal, for disposal as these were in the State sphere.